



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 690/2018

New Delhi, this the 10th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Avinash Kumar,
S/o Shri I.P. Verma,
Aged 48 years,
Designation-Specialist Grade-I, Medicine,
B-3/4E, Gasta Complex,
Paschim Vihar,
New Delhi – 110063.

...Applicant

(By Advocate: Ms. Sukriti Sinha for Mr. Sagar Saxena)

Versus

1. Government of NCT of Delhi,
Through its Chief Secretary,
5th Floor, Delhi Secretariat, I.P. Estate,
New Delhi – 110002.
2. The Principal Secretary,
Ministry of Health & Family Welfare,
Govt. of NCT Delhi,
9th Floor, A-wing, Delhi Secretariat, I.P. estate,
Delhi Secretariat, Delhi – 110002.
3. Medical Superintendent,
Deep Chand Bandhu Hospital,
Ashok Vihar, Phase-IV,
Delhi – 110052.

...Respondents

(By Advocate: Mr. H.D. Sharma)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman:-**

Ms. Sukriti Sinha appearing for Mr. Sagar Saxena, learned counsel for the applicant, submits that the applicant has instructed her to withdraw the OA and, accordingly, permission is sought.

2. Permission is accorded. The OA is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

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